

**NOTIFICATION No. 7 / 2019**

The Government, vide G.O.Ms.No.388, Home(Cts.II) Department, dated 04.06.2012 and in G.O.Ms.No.297, Home(Cts.III) Department, dated 05.04.2017 have issued orders for the constitution of separate Judicial Magistrate Court at Nanguneri, in Tirunelveli District, by converting the existing Principal District Munsif-cum-Judicial Magistrate Court and for the constitution of separate District Munsif Court at Nanguneri in Tirunelveli District by converting the Additional District Munsif Court, Nanguneri in Tirunelveli Districtt, in the cadre of Civil Judge.

Thiru. P.Chandrasekar-I, Principal District Munsif-cum-Judicial Magistrate, Nanguneri, is transferred and posted as Judicial Magistrate, Nanguneri, in the aforesaid separately constituted Court.

Tmt. M.Sivasakthi, Additional District Munsif, Nanguneri, is transferred and posted as District Munsif, Nanguneri, in the aforesaid separately constituted Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED:08.01.2019.**

**Sd./-C.Kumarappan**  
**REGISTRAR GENERAL**

